GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4262 ANSWERED ON:20.04.2015 HOUSING FOR STS Mohammed Shri Faizal P.P.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to ensure housing for Scheduled Tribes (STs) especially to those from the UT of Lakshadweep in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a) to (c): Government is pursuing a flagship programme Indira Awaas Yojana (IAY) administered by the Ministry of Rural Development to provide houses to the poor in the rural areas. The IAY, inter alia, also caters to construction / upgradation of dwelling units of members of Scheduled Tribes in the States and Union Territories in the Country including Lakshadweep. The funding pattern under the Programme is based on cost-sharing between the Government of India and the State Governments in the ratio of 75:25. Salient features of IAY are as under:
- (i) Assistance for construction of new house.
- (ii) Assistance for upgradation of Kachha or dilapidated house.
- (iii) Assistance for purchase of house sites.

Under IAY, with effect from 01.04.2013, a BPL family is given grant of Rs. 70,000/- for new construction in plane areas and Rs. 75000/- in hilly / difficult areas. Further IAY funds can also be utilized for upgradation of kachha house for which a subsidy of Rs.15000/- per unit is provided. For purchase of house sites, an assistance of Rs.20000/- is provided to landless poor.

As on 31.12.2014, an amount of Rs. 122.99 Lakhs is stated to be available with Union Territory of Lakshdweep under IAY.